

CENTRAL ADMINISTRATIVE TRIBUNAL
 ERNAKULAM BENCH
CP(C)/180/00044/2017
 in
ORIGINAL APPLICATION NO. 1044/2010
 Thursday, this the 29th day of November, 2018

CORAM

HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER

S.Thangavel, aged 63 years
 S/o.Samy Kannu Nadar
 Retired Trackman, Office of the Section Engineer
 Permanent Way/Southern Railway
 Trivandrum Central
 Residing at No.110/A, Kanjiravila, Eraniel,Neyoor P.O
 Kanyakumari District- 629 802

... **Petitioner**

[By Advocate Mr.T.C.Govindaswamy]

V.

Sri.Siddharth K.Raj
 Senior Divisional Personnel Officer
 Southern Railway, Trivandrum Division
 Trivandrum - 14

... **Respondent**

(By Advocate Mrs.Sumathi Dandapani,Sr. with Mr.Thomas Mathew Nellimootttil)

This application having been finally heard on 29.11.2018, the Tribunal on the same day delivered the following in the open court.

O R D E R (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

It is seen from the affidavit filed by the respondent that Pension Payment Order (PPO) have been issued and it is up to the respondent to ensure that the amount is disbursed in time. We do not see any reason to keep this CP(c) pending. CP(C) is closed and the notices shall stand discharged. However, the petitioner in the CP(c) will be at liberty to approach this Tribunal again in case of any further default on the part of the respondent.

(ASHISH KALIA)
JUDICIAL MEMBER
 SV

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

List of Annexures

Annexure P1 - A true copy of the Order dated 3rd April 2012 in O.A No.180/001044/2010, rendered by this Tribunal.

Annexure P2 - A true copy of the judgment of the Hon'ble High Court of Kerala in OP(CAT) No.138 of 2014 and connected cases dated 21st Dec. 2016.

CP Annexure R1 - True copy of the acknowledgment dated 15.11.2017 issued by the Registry of the Hon'ble Supreme Court

CP Annexure R2 - True copy of the Case Status, downloaded from the official website of the Hon'ble Supreme Court.

Annexure M.A1 - True copy of the case status of SLP bearing Dy.No.4822/2018 downloaded from the Supreme Court Website

CP Annexure R3 - True copy of the memorandum No.V/P.407/I/Engg./Court cases dated 20.3.2018

CP Annexure R4 - True copy of the Cash Receipt issued in favour of the applicant.

CP Annexure R5 True copy of the New Pension Payment Order No.20187060400232 dated 5.9.2018 issued in f/o Shri.Thangavel.S (petitioner)

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